

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

4. CP/124(MB)2023

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: Kunal Prithviraj Jachak
 V/s
 Refection Hospitality LLP

Section: 41-43 of LLP act, 2008

ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Tushar S. Yelkar i/b Adv. Harshwardhan Bhende appeared for the
petitioner. List this matter on **04.07.2023**.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)